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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.08.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

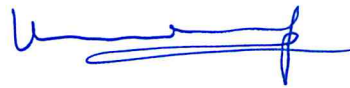
CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For hearing IA 356/19 – For appointment of RP	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	S Rajendra RMN Legal B Hariharan, IRP

ADVOCATE FOR PETITIONER/s:


A. K. R. Rao
B. Hariharan IRP M/s
Kavveri Telecom Infrastructure Limited } B. Muthanna

ADVOCATE FOR RESPONDENT/s:

VINAY KUTTAPPA .H.S
For S. Rajeswara


13/08/2019

ORDER

Heard Shri Mohan.C, learned Counsel for Petitioner and Shri Hariharan, learned IRP and Shri Vinay Kuttappa H.S, learned Counsel for Respondent. Post the case on **16.08.2019**.


MEMBER(T)


MEMBER(J)

Raushan


Court Officer